

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.145 of 2009

Dated: 8th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

M.P. Poorv Kshetra Vidyut Vitran Co. Ltd.

... Appellant (s)

Versus

M.P. Electricity Regulatory Commission

... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K Ganesan &
Ms. Swapna Seshadri
Mr. Praveen Jain (Rep.)

Counsel for the Respondent(s): Mr. Sanjay Sen & Ms. Surabhi Sharma MPERC
Mr. Gajendra Tiwari (Rep.), Director MPERC

ORDER

Heard in part. List the matter for further hearing on
09.03.2010 at 3.00 p.m.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

surekha/balbir